NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/44/2016

NAME OF THE PETITIONER(S)

: C. Ramachandran

NAME OF THE RESPONDENT(S)

: Sreenivasa Balaji Papers Private Limited & 8 others

UNDER SECTION

: 397, 398, 402, 237 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M.K. PREETHA. Counsel for Mr. Parts
for KSR & LO. Petitioners

R. RAJESH Comed for Ri 10 rg

ORDER

Counsel representing both the parties are present. Counsel for respondents filed written submissions and furnished a copy of the same to the other side. Heard both the sides. Order is reserved.

> K Anantha Padmanabha Swamy Member (Judicial)

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